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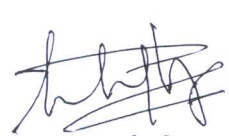
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF Chennai Bench, the
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.12.16. at 10.30 A.M.

Present : Shri K. Anantha Padmanabha Swamy, Member JUDICIAL
Shri. Ch. Mohd. Sharief Tarig, Member, JUDICIAL

Application Number	CP/75/2012
Petition Number	TCP/105/2016.
Name of the Petitioner(s)	Savitri Vasanth kumar
Name of the Respondent(s)	VS ANJU FARMS P. Ltd.
Under Section	397/398.

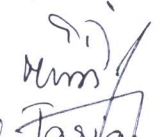
S.No.	Name (in capital)	Designation Representation by whom	Signature
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1)	Archana for Representative Counsel	Representative Counsel for Petitioner	
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V. Hari Kumar for Jyoti & Sonar	Counsel for Respondent 3 & 4	
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ORDER

Ms. Archana, representing counsel for petitioner present. Shri V. Hari Kumar, representing Counsel for R3 & R4 present. No representation on behalf of R2. Time extended for filing counter in CA-1/2014. Put up on 03.01.2017 at 10.30. A.M.

 Ch. Mohd. Sharief Tarig Member (Judicial)	 K. Anantha Padmanabha Swamy Member (Judicial)
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